

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4191

ANSWERED ON:03.08.2009

POOR SAFETY HEALTH AND ENVIRONMENT AT WORKPLACE

Maadam Shri Vikrambhai Arjanbhai;Owaisi Shri Asaduddin

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the standards of safety, health and environment at industrial workplace for labourers/workers in the country is very poor and below the international benchmark;

(b) if so, the reasons therefor;

(c) whether the Union Government has directed to Directorate General of Factories Advice Service and Labour Institutes (DGFASLI) to work out an action plan in this regard;

(d) if so, the details thereof:

(e) whether the Union Government has prepared a comprehensive plan/proposal under various labour laws to ensure international standards of safety, health and environment at workplace for labourers/workers; and

(f) if so, the details thereof alongwith the time by which such plan/proposal is likely to be finalised and implemented?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): No, Madam. The standards of safety, health and environment at workplace prescribed in the statutes namely under the Factories Act, 1948 and the Dock Workers (Safety, Health and Welfare) Act, 1986 are at par with the international standards.

(c) & (d): No, Madam. However, Conferences, Seminars, Workshops awareness campaigns etc. are conducted by Directorate General of Factory Advice Service and Labour Institutes (DGFASLI) regularly to deliberate on these issues from time to time.

(e) & (f): The Government of India, as a member of the International Labour Organization is committed to adopt the International Standards of safety, health and environment at workplace formulated by ILO. A Tripartite Committee on Conventions under the Ministry of Labour and Employment discusses the ways and means of giving effect to these standards. The ILO Conventions on safety, health and environment are regularly deliberated in the meetings of the committee and all efforts are made to ratify these Conventions.